

No specifications, as such, in regard to the quality of the dal and vegetables have been prescribed, but good quality, according to the general local tastes, is required to be maintained.

(b) That the application of the existing Acts of the U.P. Government has resulted in the use of Dalda in Refreshment Rooms in U.P., has not come to the notice of Railway Administration.

The recent revision in rates has been based on the presumption that there will be no changes in the present cooking medium, which is generally pure vegetable ghee. The revision does not preclude, however the use of ghee at the option of the contractor, provided the standard rates are not exceeded.

भारत तथा अंशमान के बीच संचार

१६०. श्री आर० एस० तिवारी : क्या संचार मंत्री यह बताने की कृपा करेंगे कि भारत तथा अंशमान के बीच आवागमन के वर्तमान साधन क्या हैं और यात्रा में कितना समय लगता है ?

संचार उपमंत्री (श्री राज बहादुर) : आज कल भारतवर्ष की मुख्य भूमि और अंशमान द्वीप-समूहों के बीच यातायात जलयानों द्वारा होता है । सरकार द्वारा अधिकृत जलपात एस० एस० "महाराजा" हैं जो प्रतिवर्ष इस मार्ग पर १८ बार यात्रा करता है । १२ बार तो कलकत्ता और ६ बार मद्रास कारनीकोबार होकर, आता जाता है । एस० एस० "महाराजा" को मुख्य भूमि से द्वीप समूह तक पहुंचने में २ से ४ दिन का समय लगता है ।

POSTAL EXAMINATION

561. **Shri Deogam:** Will the Minister of Communications be pleased to state:

(a) whether some candidates at the Post Office and R.M.S. Accounts examination held in Ranchi (Bihar) in May, 1954, for promotion to clerical cadres of the Departmental candidates were alleged to have copied the answers of another candidates.

(b) the circumstances under which it was possible for the candidates to copy;

(c) whether a chart of seating arrangement in the examination hall was maintained;

(d) the action taken against the candidates who were alleged to have copied;

(e) whether the candidate whose answer book was copied, was also held guilty; and

(f) whether the officers who were in charge of the proper conduct of the examination and/or in custody of answer books are also to be blamed?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes, A case of copying was reported from Ranchi last year in the qualifying examination for selection of clerks to the Post Office and R.M.S. Accountants cadre.

(b) The candidates were enabled to copy due to the slackness of the invigilation.

(c) No. In view of the very limited number of candidates, the seats were allotted by the Supervising Officer with all possible care.

(d) Five of the candidates have been debarred from appearing in all future departmental promotion examinations.

(e) No. There was no evidence to show that he had connived in the act.

(f) Yes. The official during whose period of invigilation the copying took place appears blame-worthy.

IRRIGATION FACILITIES IN TRIPURA

562. **Shri Biren Dutt:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to starred question No. 1767 on the 14th April, 1954 and state:

(a) whether any further steps have been taken to erect culverts and